

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 09/(111A)/2011

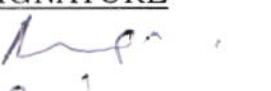
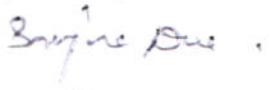
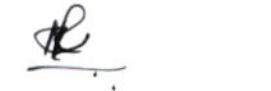
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: M/s. Tendril Financial Services Pvt. Ltd.
 V/s.
 M/s. Blue Coast Hotels and Resorts Ltd.

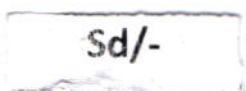
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. RANUL SRIVASTAVA	ADVOCATE (Ri)	
2.	MS. SANJNA DUA	" "	
3	Abhishek Sawant 1/b mulanirwadi	for R 3tos	

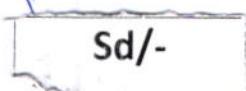
ORDER

TCP No.09/111A/NCLT/MB/MAH/2011

At request of the Respondent Counsel, list this matter on 12.3.2018.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)